

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1453/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: Anchal Collection Ltd.
V/s.
MSH Sarees Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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30	Anushree i/B Anus Legal		Anushree
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For
Petitioner

ORDER

CP No. 1453/I&BP/NCLT/MB/MAH/2017

A Junior of the Counsel appearing on behalf of the Petitioner asking adjournment on the ground the arguing Counsel is held up in High Court, at request of the Jr. Counsel, this matter is posted to 14.11.2017 with peremptory direction to the Petitioner's Counsel to appear and argue on the next date of hearing, failing which, this petition will be dismissed at default.

List this matter on 14.11.2017.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)